CENTRAL FISHERIES CORPORATION

- •168. SHRI K. DAMODARAN: Will the Minister of FOOD AND AGRICLL-TURE be pleased to state:
- (a) whether the details of the proposal to set up a Central Fisheries Corporation have been worked out;
 - (b) if so, the main features thereof;
- (c) the estimated cos: of the proposal; and
- (d) when the Corporation is likely to be set up?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRAMA-NIAM): (a) to (d) It is proposed to set up a company in the public sector in collaboration ivith a reputed American firm and final negotiations for this purpose are in progress. It is not possible at this stage to indicate precisely the date on which the Company will be actually set up

PRICE INDEX OP FOODGRAINS

- *169. SHRI SUNDAR MANI PATEL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) the details of rise in price index of foodgrains during May—September 1964 *visa-vis* corresponding months of 1963; and
- (b) the factors contributing to such rise in prices?

THE MINISTER OF FOOD AND'AGRL* CULTURE (SHRI C. SUBRAMANIAM): (a) Price indices for September are not yet available. The indices of whole-sale prices of cereal_s as a whole during May-August 1964 compare with those of the corresponding months of 1963 as follows:—

	19		1963
Mar		127	110
^J une		$i3_3$	112
$^{\mathrm{Jul}}\mathbf{y}$		138	115
August		i4 ₄	n5

(b) Attention is invited to the Review of the Food Situation circulated separately.

I.A.C. OFFICERS' ASSOCIATIONS MEMORANDUM

- *170. SHRI BHUPESH GUPTA. Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether the Chairman of the Indian Airlines Corporation has received any memorandum from the Indian Airlines Corporation Officers' Association;
- (b) if so, whether Government will be pleased to lay a copy of the memorandum on the Table of the House; and
- (c) what action has been taken on the memorandum?

THE MINISTER OF CIVIL AVIATION (SHRI N. KANUNGO). (a) and (b) Yes, Sir. I 'ay a espy of the memorandum on the Table of the House. [See Appendix XLIX, Annex-ure No. 18.]

(c) The matter is under the consideration of the Corporation.

ROAD BRIDGE OVER GODAVARI NEAR BHADRACHELLAM

- *171. SHRI P. K. KUMARAN: Will the the Minister of Transport be pleased to state:
- (a) when the road bridge across the river Godavari near Bhadrachellam, Khammam District, Andhra Pradesh, is likely to be completed and opened for vehicular traffic;
- (b) the amount spent so far on the construction of the above bridge; and
- (c) what are the main reasons for slow progress?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a) to (c) A statement i_a laid on the Table of **the** Rajya Sabha.